

ITEM NO.112

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1272/2023

STATE OF U.P.

Appellant(s)

VERSUS

SHYAM SINGH @ KARIYA & ANR.

Respondent(s)

Date : 12-06-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE MANMOHAN

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) :

Mr. Vikas Bansal, Adv.
Mr. Ankit Goel, AOR

For Respondent(s) :

Mr. Pradeep Kumar Yadav, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Post the matter after the Partial Court Working
Days, 2025, as prayed for by the learned counsel,
Mr. Pradeep Kumar Yadav, learned counsel appearing
for the respondents.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)